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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

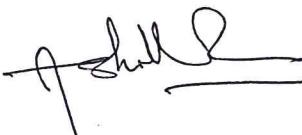
COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/37/2016

NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited & 5 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. DURAI SWAMY.	P. DURAI SWAMY	Abhijay.
2.	R. VIJDHYAS HANKAR R. ASHOK KUMAR	{ Counsel for Respondent-1 & 3 to 6 R. Ashok Kumar	

ORDER

Shri P Duraiswamy, Petitioner No.1 in person present. Shri R Ashok Kumar, counsel for R1 & R3 to R6 present. He submitted that as per the order dated 11.4.2017, he made efforts for meeting of both parties before the mediator, but due to personal inconvenience of one of the mediators, the process of mediation in regard to the issue of settlement between the parties could not take place. He has also submitted that due to ill health of R6, they could not convene a meeting for deciding on the claim of P1 in relation to the cheque as directed. He undertakes to convene a meeting and prayed time for reporting the outcome by the next date of hearing. Time enlarged at request. Put up on 04.07.2017 at 10.30 A.M.


**(K. Anantha Padmanabha Swamy)
Member (Judicial)**